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  - (d) Does not arise.
- (e) Generally, revival of such policies is effected as per rules. The revival of policies which are in lapsed conditions for more than 5 years is not encouraged as the policyholders have to pay huges arrears of premiums with interest apart from health requirements. However, many such cases are revived on merit considering the age of the insured, his need for revival plans of policy, unexpired term of the policy, etc.

## **Export of Sewing Machines**

8344. SHRI N. DENNIS: Will the Minister of COMMERCE be pleased to state:

- (a) whether sewing machines are being exported; and
- (b) if so, the countries to which they are exported with earnings therefrom during last three years?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). Sewing machines, parts including needles are exported to USSR, Thailand, Bangladesh, Indonesia, Zimbabwe, Kenya and Madagascar. As per the information available with the Engineering Export Promotion Council (EEPC), the value of export of sewing machines including parts during the last four years is as follows:

Year	Value (Rs. in crores)
1	2
1986-87	14.10
1987-88	8.28
1988-89	13.25 (Provisional)
1989-90 (April-Feb, 1990)	18.50 (Provisional)

#### Remittance From NRIs

8345. SHRIJANARDHANA POOJARY: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware that most of the remittances from Non-Resident Indians are received in India through nonofficial channels;
- (b) if so, the amount of remittances received in the year 1988,1989 and so far in 1990; and
- (c) the steps contemplated by Government to encourage the sending of remittances through official channels only?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The Government is aware that certain persons send money from abroad through illegal channels but it is not possible to give a precise estimate of such illegal remittances.

(c) Various incentives have already been given to attract non-resident Indians to remit their money to India through legal channels.

## Finding Gold in Karnataka

8346. SHRIJANARDHANA POOJARY. Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether there is proposal to explore new sources of gold in the mines in Karnataka and to close Kolar Gold Mines;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b).

Investigations for gold in Karnataka are being carried out in the following areas:

- i) Gadag gold field. Dharwar district (Kabuliyatkatti, Sangli and Sankadadak błocks).
- ii) Hutti Gold Fields, Raichur district (Wandalli and Uti Blocks).
- iii) Kolar Gold Field, Kolar district (Footwall lode in KGF mines and Surapalli).
- iv) Chitradurga schist belt, Chitradurga district (Ajjanahalli and Bellara).
- v) Maski Schist belt. Raichur district (Maski Sambla, Udbal and Tupppadur blocks) and
- vi) Nuggihalli schist, Hassan district (Kempinkote and Gollarhalli belt).

Three mines in KGF are planned to be phased out by 1994

(c) Does not arise.

### Privatisation of Tourism

8347. SHRIJANARDHANA POOJARY: Will the Minister of TOURISM be pleased to state:

- (a) whether a number of State Governments have urged Union Government to privatise tourism;
- (b) if so, the details of proposals received by Government particularly from the Government of Gujarat, Himachal Pradesh and Kamataka, State-Wise:
- (c) to what extent this will render more service to the tourists; and
  - (d) the action taken/proposed to be

taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIS-TRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No. Sir.

(b) to (d). Does not arise.

# Setting up of Hotels/Motels in Andhra Pradesh

SHRI M.G. REDDY: 8348. SHRI **RAJAMOHANA** REDDY:

Will the Minister of TOURISM be pleased to state:

- (a) whether Government have any proposals for setting up of hotels/motels/ vatri niwas in the State of Andhra Pradesh particularly in the Chittoor regions to attract more tourists: and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIS-TRY OF TOURISM (SHRI SATYA PAL MALIK): (a) At present, Government has no proposal to set up any hotels/motels-yatri niwas in the State of Andhra Pradesh, including Chittoor region.

(b) Does not arise.

#### Expansion of Gold Mines in A.P.

- 8349. SHRI M.G. REDDY: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether there is proposal to expand Chigargunta Gold Mines in Andhra Pradesh to 1000 tons capacity per day; and